NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.89/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M.

Name	of the Company	Badrinarain Alloy Solutations Ltd.	s Steel	LtdVs-	Simoco	Systems	&	Infrastructure	
Under Section		9 IBC							
SI. Name & Designation							Signature with date		

Anny Singh Ritoban Sankar Arrun Kumar Singh

Thiren Sharma Deepak Jain Avisurs Challey'ee Operational Grediton

Jan 13/2/18

corporate Debtor

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that talks of settlement is going on and draft proposed terms of settlement is under consideration of the operational creditor. It is recorded and time is granted to report settlement or to file reply affidavit, if any.

List it on 20/03/2018.

Sd

(Jinan K.R.) Member (J)